

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:943
ANSWERED ON:02.03.2015
FLIGHT OPERATIONS OF AIRLINES
Mishra Shri Bhairon Prasad

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has made it mandatory for the airlines including private airlines to operate fifty percent of their flights to certain areas of the country;
- (b) if so, the details thereof including these areas;
- (c) whether all the airlines are complying with the orders of the Government in this regard; and
- (d) if so, the details thereof and if not, the action taken by the Government against such airlines?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) & (b) Yes Madam. In accordance with the Government's Route Dispersal Guidelines (RDGs), Scheduled Air Operators are required to deploy at least 50% of the capacity deployed on Category -1 routes (Metro Routes) to other destinations/certain areas of the Country (Category III routes) other than category I and category II routes. Details are given at Annexure -I.
- (c) & (d) Examination of airline monthly traffic data reveals that schedule domestic airlines adhere to Route Dispersal Guidelines issued by the Government.